

(iii) The State Govt. has requested for taking up new works relating to certain bypasses and missing links on NH 17 and 47 during the Fifth Five Year Plan. Owing to the existing financial stringency, however, it is not possible for the Government of India to sanction these works during the current year.

Examination for Post-Matric Scholarships for Backward Students

506. SHRI PARMANAND GOVIND-JIWALA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether students of Backward classes are required to appear in an examination for getting Post matriculation scholarships ; and

(b) if so, whether Government are considering to abolish such examinations ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Government of India sponsors Post-matric scholarships scheme for Scheduled Castes, Scheduled Tribes and Neo-Buddhists only. There is no provision of holding any examination for the purpose of granting post-matric scholarships.

(b) Does not arise.

सैनिक स्कूल, अजमेर

507. श्री एस० के० शारदा : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनका मंत्रालय, अजमेर में पिछले 50 वर्षों से ठीक प्रकार से चल रहे सैनिक स्कूल को स्थानान्तरित करने के प्रस्ताव पर विचार कर रहा है ; और

(ख) यदि हां, तो इसके क्या कारण हैं ; और क्या सरकार का इस प्रस्ताव को त्याग देने का विचार है ?

रक्षा मंत्रालय में राज्य मंत्री (श्री शेर सिंह) : (क) और (ख). अजमेर से मिलिटरी स्कूल हटाने का प्रस्ताव इसलिए किया गया था कि मिलिटरी स्कूल के पास जो स्थान है उसकी सेना को इससे

भी अधिक महत्वपूर्ण जरूरतों को पूरा करने के लिए आवश्यकता है। यह मामला अभी सरकार के विचाराधीन है।

Expenditure on Machines to increase production of Coal

508. SHRI A. K. ROY : Will the Minister of ENERGY be pleased to state :

(a) the details of the expenditure incurred for purchasing and installing machines to increase production of coal since nationalisation ;

(b) the numbers of officers and class III technical and non-technical staff appointed after nationalisation ; and

(c) the statement of profit and loss year-wise in coal industry since nationalisation ?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN) : (a) to (c). The information is being collected and will be laid on the Table of the House.

Firing in Gaslitan Colliery, Sijua

509. SHRI A. K. ROY : Will the Minister of ENERGY be pleased to state :

(a) whether he is aware of the firing by the security guards in Gaslitan Colliery, Sijua, now in area No. 4 of Bharat Coking Coal Ltd., causing death of 4 workmen;

(b) the action taken against the persons at fault ;

(c) the compensation paid to each affected family and employment given to the sons of the workmen killed ;

(d) whether a charter of demands from the General Secretary, Bharat Coking Coal Staff Co-ordinating Committee, Dhanbad has been received ; and

(e) if so, the action taken to redress these demands ?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN) : (a) In a firing by the Central Industrial Security Force at Sijua on 15-11-73, five workers were killed.